

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.93/58/HDB/2016
NAME OF THE COMPANY	International Sea Foods Private Limited & Others
NAME OF THE PETITIONER(S)	C B Meena
NAME OF THE RESPONDENT(S)	International Sea Foods Private Limited & Others
UNDER SECTION	58

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Shri TVP Sai Vihari, the Learned Counsel for the Petitioner addressed a letter dated 26.10.2017 requesting to post the matter on 03.11.2017 due to personal inconvenience. Post the case on 03.11.2017.

  
Member (T)  
bm

  
Member (J)